NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P. No. 241/(MAH)/2017 M.A. No. 612/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Ankit Vijaykumar Khandelwal Vijay Auto Industries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

Rejest Chandeling Advocale Almelion i) b Firishire for R-2, R-3, R-4, R-6

april Mr. Nimay Dave

april Adv. Dipti Das

Adv. Miloni Nagodra

Adv. Aashna Desai

i b. Divya Strah Associates, Advocates for Petitioner. NAME

ORDER

MA 612/2017 in CP No. 241/241-242/NCLT/MB/MAH/2017

The Counsel for the Applicant as well as the Respondent are present.

On hearing the submissions of both sides, since it is appearing, the parties are likely to come to consensus, at their request, list this matter on 01.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)